श्री राजनारायण : उसके संरक्षण की क्या योजना है ?

Oral Answer*

भी समापति : वह भी जायद वे बताएंगे । लेकिन आपने खद अपने को और उनको बनारस का होना बताया इसलिये उन्होंने भी कहा ।

श्री राजनारायण : उसके बदले अगर में पुरानी याद बतला दूंतो ये घवरा जाएं।

थी एस० डी० मिथा : यह इस्टीमेट लगाया गया है कि हमारे पास जो जमीन है उसमें करीब-करीब 200 मिलियन एकड में साइल कन्जरवेशन चाहिये । तीसरी पंचवर्षीय योजना के अंतर्गत 11 मिलियन एकड को साइल कन्जरवेशन के प्रोग्राम में हमने सम्मिलित किया । चौथी पंचवर्षीय योजना में 21:25 मिलियन एकड साइल कन्जरवेशन में शामिल करना है और चौथी पंचवर्षीय योजना के प्रवम वर्ष में हम 3.75 मिलियन एकड़ को इसके अंतर्गत लेना चाहते हैं।

had assured that With a view to raising the production, the land that is cultivable but not yet cultivated would be distributed among the landless labourers. During the last two years, may I know how much land has been distributed ?

SHRI S. D. M1SRA : Those figures are not before me. The scheme is already there. We have provided for Rs. 25 crores in the Fourth Plan, as a spill-over plan, for the landless Harijans and there is some other project for reclamation. Those figures ore not here.

SHRI G. MURAHARI: I would like to know from the Government whether they have any figures regarding uncultiva:ed land which can be brought tinder irrigation and agriculture and, if so, whether they propose to use the land army of all those unemployed kisans in this country and bring this land under cultivation ?

with us. As a matter of fact we have 80 to 82 million acres of land which can be brought under cultivation and we have

a land reclamation and development programme for ,6 million acres in the Fourth Plan. We are also trying to have a ravin* reclamation scheme and other land reclamation schemes but the figures are not with me.

SECOND SHIP-BUILDING YARD \T COCHIN

•4. SHRI K. DAMODARAN : Will tha Minister of TRANSPORT, AVIATION. SHIPPING AND TOURISM be pleased to state :

(a) whether the final project report of the, second ship-building yard at Cochin has since been examined by Government;

(b) if so, what decision has been taken thereon:

(c) when the work on the project is expected to commence; and

(d) how long it will take to complete the project ?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND AVIATION (SHRI C. M. POONACHA): (a) to (d) The Project Report is under examination SHRI D. THENGARI: The Government of the Technical Committee set up by the Government for this purpose.

> Decision regarding size and scope of tb« project and the schedule of construction will be taken in the light of the recommendations to be made by the Technical Committee, which are expected to be submitted to Government very shortly.

SHRI K. DAMODARAN: The programme was supposed to cost Rs. 40 crores at the predevaluation price. Has the Government any idea of what it will cost now ?

SHRI C. M. POONACHA : The matter is under examination by a Technical Committee. The whole project being highly technical. I would not venture to offer any idea on this matter before the Committee has concluded its examination of the entire project report.

SHRI K. DAMODARAN: Here is a report in the Mathruboomi, a well-known paper of SHRI S. D. MISRA : That scheme is also Kerala, which says that the Planning Commission, at least the majority of its Members, opposed this programme raying that it is profitable for India to purchase

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ships from Japan rather than build the ships in India and then now they are trying to postpone the commencement of the pro-jecL I want to know whether this report is correct or whether the Government can deny it. If they deny this report, may I know when exactly the project will commence?

SHRI C. M. POONACHA : The matter being now under the active consideration of the Government at the technical level, I can safely say that the matter is engaging the consideration of the Government and whatever has appeared in the local papers seems lo be rather tendentious.

SHRI P, K. KUMARAN : May I bow when this idea of constructing a shipyard at Cochin was first conceived and for how many years this issue ha\$ been under the active consideration of the Government of India ?

SHRI C. M. POONACHA: Sir, this has been under the consideration of the Government from the Second Plan period programme itself. But the original idea started even somewhat earlier; it has a long history, later the matter was referred to a firm of technical consultants, and then they have come and investigated into it and given us a project report. Now we are almost coining lo the final stage when a final decision will have to be taken in respect of this shipbuilding-yard.

SHRI M. N. GOVINDAN NAIR : The Minister just now answered that this was conceived during the Second Five Year Plan period and that it was included in the Third Five Year Plan. So it took so many years to get the report. I would like to know when the Government received the final report, and what is the reason for the delay in scrutinising it.

SHRI C. M. POONACHA : Sir, this project was one of the approved projects for the Five Year Plan programme; that is a fact. After that its technical examination by a competent consultancy firm was undertaken, and we received the final project report on the 27th of April 1966 and now, during these three months, the matter is undergoing examination by a technical committee. to Questions

SHRI NIREN GHOSH : Would the Government state whether this project was to be put into operation during the Third Five Year Plan or whether now they are going to put it into operation in the Fourth Five Year Plan and complete it since there has been very prolonged delay over it and the people of Kerala are very much worried about it ?

SHRI C. M. POONACHA : Sir, it is one of the approved schemes in our Plan programmes, and action has already been taken in the shape of acquiring land, and things like that and now, for the shipyard construction itself, it depended on certain highly expert technical advice, which advice has been sought, and now the matter is under the active consideration of the Government.

SHRI SURJIT SINGH ATWAL : May I know, Sir, what are the names of the members of this highly technical committee, and who is the chairman of this committee ? And what is the name of the foreign technical consultancy firm ?

SHRI C. M. POONACHA: Sir, the foreign technical consultancy firm was the Mitsubishi Heavy Industries. That is one. And then our technical committee is under the chairmanship of the Development Adviser in the Ministry of Transport with engineers of the Naval Headquarters and technical experts of the Directorate of Shipping and a few other administrative officers.

UL SUBSIDY TO FARMERS

•5. SHRI S. K. VAISHAMPAYEN : Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state whether it is a fact that Government propose to introduce any scheme for giving special subsidy to those farmers (i) who wfll increase the yield per acre of food-grains and also (ii) who make available the whole of their marketable surplus to the Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA) : No.